Name of the Corporate Debtor: Rashmi Housing Private Limited Date of commencement of CIRP: December 14, 2018

List of other creditors, if any, (other than financial creditors and operational creditors)

| | Name of creditor | Details of claim received | | Details of claim admitted | | | | | I | | | (Amot | nt in INR) |
|---------|---|---------------------------|----------------|-----------------------------|--------------------------|------|--------------------------------|------------------------|-------------------------------|---|------------------------------------|--|------------------|
| Sl. No. | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | | Amount covered by guarantee | Whether related party? | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remark if any |
| 1 | Anup H. Pandey | 29-Jun-19 | 4,00,000 | 3,65,000 | Heavy Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 35,000 | 0.00 |) |
| 2 | Chetankumari Rai | 29-Jun-19 | 2,50,000 | 2,50,000 | Heavy Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 0.00 |) |
| 3 | K Mohamed Sharief | 17-Feb-20 | 3,00,000 | 3,00,000 | Heavy Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 0.00 |) |
| 4 | Mohd. Amir G. Ali | 28-Jan-20 | 3,00,000 | 3,00,000 | Heavy Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 0.00 |) |
| 5 | Prashant Sambhu Sharam | 20-Jul-19 | 4,50,000 | 4,50,000 | Heavy Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 0.00 |) |
| 6 | Rajendra Prasad Tiwari | 01-Aug-19 | 2,50,000 | 2,50,000 | Heavy Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 0.00 |) |
| 7 | Rajiv S. Bokariya | 28-Jun-19 | 3,00,000 | 0.00 | Heavy Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 3,00,000 | 0.00 |) |
| 8 | Rakesh G. Rathod & Vaishali R. Rathod | 07-Aug-19 | 2,50,000 | 2,50,000 | Security Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 0.00 |) |
| 9 | Samir Vohra | 03-Jul-19 | 3,00,000 | 3,00,000 | Heavy Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 0.00 |) |
| 10 | Satish Yadav | 29-Jul-19 | 2,50,000 | 0.00 | Heavy Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 2,50,000 | 0.00 |) |
| 11 | Shamimbano S. Khan | 31-Aug-19 | 2,00,000 | 0.00 | Security Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 2,00,000 | 0.00 |) |
| 12 | Shashishekhar J Pillai | 17-Feb-20 | 2,00,000 | 2,00,000 | Heavy Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 0.00 |) |
| 13 | Siddiqui Mohd. Arif | 03-Jul-19 | 3,00,000 | 3,00,000 | Heavy Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 0.00 |) |
| 14 | Swati Mohan Laad | 17-Feb-20 | 2,75,000 | | Heavy Deposit | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 0.00 |) |
| 15 | Rashmi Taj CHS Limited | 12-Dec-19 | 3,08,98,010 | 0.00 | Society Redevelopment | 0.00 | 0.00 | No | 0.00 | 0.00 | 3,08,98,010 | 0.00 |) |
| | TOTAL | | 3,49,23,010 | 32,40,000 | | 0.00 | 0.00 | | 0.00 | 0.00 | 3,16,83,010 | 0.00 | / |

Notes:

1. Wherever Claimants have not furnished requisite proof/ documents to support the claims, have not been verified.

2. The Claim of Rashmi Taj CHD Ltd is one of the Redevelopment Project/ Society is for the area of Apartment to be handed over the tenants of the said redevelopment Project. However, the tenants of the said Project have not handed over possession of the Flats/ premises to the Corporate Debtor and hence the claims are not admitted.